

**Central Administrative Tribunal  
Principal Bench, New Delhi**

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**OA No. 939/2015**

This the 18<sup>th</sup> day of March, 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. C. Ekambaram (Aged about 56 years),  
S/o late Shri A. Chinnaiyan  
R/o Flat No. 24, Block 'B'  
Hudco Place Extension,  
Andrewsganj, New Delhi-110049

..... Applicant

(By Advocate: None)

**VERSUS**

1. The Secretary  
Govt. of India  
Ministry of Road Transport & Highway,  
Transport Bhawan, Parliament Street  
New Delhi- 110001

2. The Chairman  
National Highway Authority of India  
Sector 10, Dwarka,  
New Delhi-110075                         .... Respondents

(By Advocate: Mr. Rajiv R. Raj for R-1  
Mr. Anuj Sharma for Mr. Ravi Kishore for R-2)

**ORDER (ORAL)**

**By Shri Shekhar Agarwal, Member (A):**

None has appeared on behalf of the applicant. It is seen from the records that even on 24.04.2015, 16.07.2015, 25.08.2015, 05.11.2015 and 16.03.2016 none has appeared on his behalf. It is presumed that the applicant is not interested in pursuing the matter.

The OA is accordingly dismissed for non-prosecution.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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